

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 128
(IB)-298/ND/2020**

Under Section: 9 of IBC.

In the matter of:

Mittal Stores, Through Mr. Vinod Mittal	...	Applicant
Vs		
Pathway Hospitalities Pvt. Ltd.	...	Respondent

Order delivered on 10.02.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant : Mr. Anugrah, Adv.
For the Respondent :

ORDER

Learned proxy counsel seeks adjournment stating that the arguing counsel is on his legs before the District Court. As a last chance, list on 11.02.2020.

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Md Saddam